



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.04.2024

NOTICE

Please take notice that the following matter adjourned in the Court – III on 15.04.2024 is as follows. The next date of Hearing is indicated below:-

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 756 of 2023 (PH)	Home Krafts Avenue Vs. Jayesh Sanghrajka & Ors.	15.04.2024	01.05.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar